

BY SPEED POST

BEFORE SHRI G.S. YADAV, JOINT SECRETARY & LEGAL ADVISER & FIRST
APPELLATE AUTHORITY (NOTARY)

(Under Section 19 of RTI Act, 2005)

MINISTRY OF LAW & JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, ROOM
NO. 406-B 'A' WING, SHASTRI BHAWAN, NEW DELHI-110001

Appeal No. 21/JS&LA(GSY)/NC/2015

IN THE MATTER OF:

Shri Chandra Nath Baraik
A-178, LGF, Defence Colony
New Delhi – 110024

Appellant

Versus

Central Public Information Officer(N)
Ministry of Law & Justice
Department of Legal Affairs
Shastri Bhawan
New Delhi – 110001

Respondent

ORDER

17.03.2015

Feeling aggrieved with the decision of CPIO dated 27.2.2015, appellant has filed this appeal, received in this office on 10.3.2015.

2. The notices were issued to the parties but despite notices, appellant has not put in his attendance whereas CPIO is present in person. Since appellant has not turned up, the appeal is being decided after hearing the CPIO and taking into consideration the material available on record.

3. I have perused the appeal wherein under para 5 details of information sought by the appellant is as under:-

“Kindly provide the Notary details of Northeast States/UT, such as Sikkim, Arunachal Pradesh, Meghalaya, Nagaland, Manipur, Mizoram, Lakshadweep and UT of Andaman & Nicobar & State of J&K.”

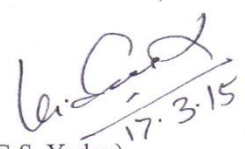
4. The information what he requires as mentioned under para 5 of the appeal extracted above, the decision of the CPIO does not appear to be in line.

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5. Considering this fact, the appeal is allowed and the CPIO is directed to provide the requisite information, as sought by the appellant under para 5 of appeal, on taking reasonable necessary charges within 15 days of this order.

6. In case, the appellant is aggrieved with this order, he may file a second appeal before Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delhi-110066 within the time period as prescribed under the provisions of RTI Act, 2005.

The parties be informed accordingly.


(G.S. Yadav)

Joint Secretary & Legal Adviser &
First Appellate Authority
Date: 17.03.2015

1. Shri Chandra Nath Baraik, A-178, LGF, Defence Colony, New Delhi – 110024.
2. DLA & CPIO (Notary), Department of Legal Affairs, Ministry of Law & Justice, Shastri Bhawan, New Delhi – 110001.
- ✓ 3. RTI Cell, Department of Legal Affairs, Shastri Bhawan, New Delhi-110001.